

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 770**

TO BE ANSWERED ON THE 25TH JULY, 2023/ SRAVANA 3, 1945 (SAKA)

DEVELOPMENT OF BORDER VILLAGES

**770. SHRI SANGAM LAL GUPTA:
SHRI ANURAG SHARMA:
DR. RAMAPATI RAM TRIPATHI:
SHRI P.P. CHAUDHARY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the existing schemes launched by the Government for the development of border villages in States of Uttar Pradesh and Rajasthan;

(b) whether the Government is planning to include such border villages of Uttar Pradesh and Rajasthan in the Vibrant Village Programme (VVP) or introduce another scheme for providing similar facilities to the border villages in Uttar Pradesh and Rajasthan; and

(c) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)**

(a): In all the census villages/towns, semi urban and urban areas located within 0-10 kms. distance (aerial distance) from the first habitation at International Boundary (IB) in 16 States & 2 UTs abutting

land borders (including those in the States of Rajasthan and Uttar Pradesh) works/projects for identified gaps in essential infrastructure pertaining to road & bridges; health; education; agriculture; sports; drinking water & sanitation; Anganwadi; community centre; small scale industries etc. have been approved under the Border Area Development Programme (BADP).

(b) to (c): Government has approved Vibrant Villages Programme (VVP) on 15th February 2023 for comprehensive development of select villages in 46 blocks of 19 districts abutting northern border in the States of Arunachal Pradesh, Sikkim, Uttarakhand, Himachal Pradesh and UT of Ladakh.
